



## FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH

## ORDER SHEET

Application No. OA 947 of 2005-

Applicant(s) Gangadhar Das Respondent(s) Union of India & OthersAdvocate for Applicant(s) M.L. N.R. Routray Advocate for Respondent(s) S. Misra

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>I.P.O of R.Sol-tiled. Copy Served. For favour of Registration please as per memo</p> <p><u>14.12.05</u> S.O.O</p> <p><u>14.12.05</u> H</p> <p><u>14.12.05</u> Note in sending sheet may be seen</p> <p><u>14.12.05</u> Registrar</p> <p>For Admision with Interim order Copy Served.</p> <p><u>14.12.05</u> Bench</p>	<p><b>REGISTER</b></p> <p>Order dated: 15.12.05</p> <p>Applicant, who was engaged on casual basis since 02.09.80, was granted temporary status with effect from 01.01.84. Later, he was brought over to regular/pensionable establishment (by order dated 13.02.91) with effect from 01.02.91. He submitted representations (on 10.01.04, 03.04.04 and on 28.12.04) for antedating his regularization in term of Railway Board Circular dated 01.04.87, South Eastern Railway Circular dated 04.12.87 and Railway Board Circular dated 21.06.88. It appears that these representations of the Applicant are still pending; which should have been placed before the Committee constituted under Annexure-A/5 dated 17.11.03.</p>

In the aforesaid premises, this Original Application is disposed of with a direction to the Respondents to examine the grievances of the Applicant (through the Committee constituted under Annexure-A/5 dated 17.11.03) and pass necessary consequential orders expeditiously within a period of 90 days.

With the aforesaid observation and direction, this Original Application, filed under Section 19 of the Administrative Tribunals Act, 1985, stands disposed of.

Send copies of this order to the Respondents, along with copies of the Original Application, and to the Applicant in the address given in the cause title of the Original Application.

Free copies of this order be also handed over to Mr. N.R.Routray, Lt. Counsel appearing for the Applicant and to Mr. R.C.Rath, Lt. Standing Counsel for the Railways; on whom a copy of this Original Application had already been served.

*J. J. Jahan*  
15/12/05  
Member (Judicial)

Copies of order

Dt 15/12/05 issued to  
Counsel for both sides,  
and

Copies of order

Dt 15/12/05 along with  
copies of order issued to  
Complainant as well  
as applying by post.

*h*  
13/11/06